

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 290/TT/2015

Subject : Truing up Transmission tariff for 2009-14 tariff block and Transmission tariff for 2014-19 tariff block for Asset-I: 400/220 kV 500 MVA ICT-I at Jaipur South Sub-station along with associated bays and 02 nos. 200 kV line bays; Asset-II: 400/220 kV 500 MVA ICT-II at Jaipur South Sub-station along with associated bays; Asset-III: 400/220 kV 2X315 MCA ICTs at Sohawal Sub-station along with associated bays; Asset-IV: LILO on one ckt of 400 kV D/C Agra-Jaipur T/L with 50 MVAR Line reactor at Jaipur South Sub-station along with associated bays, Asset V: LILO of 2nd ckt of 400 kV D/C Ballia-Lucknow T/L with 50 MVAR line reactor at Sohawal Sub-station; Asset-VI: LILO of 1st Ckt of 400 kV D/C Ballia-Lucknow T/L with 50 MVAR line reactor at Sohawal Sub-station and Asset-VII: LILO of second ckt of 400 kV D/C Agra-Jaipur T/L with 50 MVAR Line reactor at Jaipur South Sub-station along with associated bays; Asset VII: LILO of 2nd ckt of 400 kV D/C Agra-Jaipur T/L with 50 MVAR line reactor at Jaipur South Sub-station along with associated bays under Northern Transmission Strengthening Scheme (NRTSS) Project in Northern Region.

Date of Hearing : 3.2.2016

Coram : Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Rajasthan Rajya Vidhyut Prasaran Nigam Limited and 16 others

Parties present : Shri S.S. Raju, PGCIL
Shri Jasbir Singh, PGCIL
Shri Rakesh Prasad, PGCIL
Shri M.M. Mondal, PGCIL



Shri J Majumder, PGCIL
Shri Shashi Bhushan, PGCIL
Smt. Sangeeta Edwards, PGCIL
Shri S.C. Taneja, PGCIL
Shri Ved Prakash Rastogi, PGCIL
Smt. Sonam Gangwar, PGCIL
Shri A.M. Pavgi, PGCIL
Mohd. Mohsin, PGCIL
Shri [S.K. Agarwals](#), Advocate, Rajasthan Discoms
[Shri S.P. Das, Advocate, Rajasthan Discoms](#)

Record of Proceedings

The representative of the petitioner submitted that:-

- a) The instant petition has been filed for determination of trueing up of tariff of 2009-14 tariff block and determination of transmission tariff for 2014-19 tariff block of assets under Northern Transmission Strengthening Scheme (NRTSS) Project in Northern Region.
 - b) The assets were commissioned between 1.6.2012 to 1.2.2013. Has sought approval of actual cost as on COD and actual additional capital expenditure during 2009-14 tariff period and estimated additional capital expenditure during 2014-19 tariff period
 - c) The petitioner has submitted that projected additional capital expenditure during 2014-15 is on account of balance/retention payments towards contract closing works.
2. The learned counsel Rajasthan Discoms, Respondent Nos. 1, 2, 3 and 4 submitted that reply to the petition has been filed and the petitioner has been served with the same.
3. In response to a query of the Commission, the representative of the petitioner submitted that a separate petition has been with respect to 6 No. bays of Jaipur (south) and 6 No. bays of Sohawal as per the Commissions direction.
4. The Commission directed the petitioner to file rejoinder, if any, and submit the information sought vide letter dated 1.2.2016 by 10.2.2016. The Commission further directed that the above information should be filed within the specified date, failing which the matter would be decided on the basis of the information already available on record.



5. Subject to the above, order in the petition was reserved.

By order of the Commission

sd/-
(V. Sreenivas)
Dy. Chief (Law)

